

- (2) Entitlement under REP licences for import of essential inputs has been liberalised. Essential inputs are also permitted to be imported under Advance Licensing Scheme for export production.
- (3) Cash Compensatory Support (CCS) is also available on export of woollen knitwear to General Currency Areas. Government have also announced CCS conditional on additional export performance.
- (4) A scheme of 100% Export Oriented Units and Free Trade Zones is in operation which includes several textile items including woollen readymade garments.
- (5) Inspection procedures for readymade garments meant for exports have been simplified.
- (6) Government has been sponsoring and funding promotional activities such as Market studies, Buyer-Seller Meets, Participation in International Fairs/Exhibitions etc. in order to increase and diversify exports.

[English]

**Working of "Bombay Clearance" System  
in Nationalised Banks**

1661. SHRI S.G. GHOLAP : Will the Minister of FINANCE be pleased to state :-

(a) whether it is a fact that "Bombay Clearance" system was working in almost all nationalised banks in Kalyan Municipal Corporation area of Thane district of Maharashtra ;

(b) if so, whether said system has been stopped recently ;

(c) if so, when it is likely to be started again ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) to (c) Reserve Bank of India has reported that the jurisdiction of the Bombay Clearing House does not extend to the Kalyan Municipal Corporation area of Thane District. Reserve Bank of India has further reported that a few branches of banks located in the Kalyan Municipal Corporation area were earlier unauthorisedly presenting cheques and having them cleared in violation of the clearing house rules. As representations were received from the public against this stoppage, the President of the Clearing House has appointed a Committee to study the possibility of extending the jurisdiction of the Bombay Clearing House.

[Translation]

**Trade Between India and USSR**

1662. PROF. CHANDRA BHANU DEVI : Will the Minister of COMMERCE be pleased to state :

(a) the names of various items imported from the USSR by India during the last three years and the value thereof :

(b) the items exported to the USSR during the same period and the value thereof ; and

(c) the steps being taken by Government to increase the trade between India and USSR ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) (a) and (b) Items of import from the Soviet Union consists of Machinery, Equipment and spare parts, Crude Oil and Petroleum Products ; Chemicals and Pharmaceutical products, Fertilizers, Steel Products, Non-ferrous Metals, Newspaper and other miscellaneous products.

The items of export from India to the USSR include Agricultural Products, Minerals & Ores, Chemicals & Allied Products, Leather & Leather Manufactures, Textiles and Engineering goods and other miscellaneous items.

The total trade turnover between India and the USSR during the last three years is given below :-

	(Rs. in Crores)		
	1982-83	1983-84	1984-85 (April-Dec)
Exports	1558.30	1305.30	1125.28
Imports	1513.44	1658.58	1236.19

(c) In order to increase trade, Government has been continuously taking various steps. These include participation in trade fairs, exhibitions & buyer-seller meets, exchange of commercial and business delegations. Annual Protocols and Five Year Trade Plans prepared after detailed discussions with USSR are further reviewed periodically at the forum of the Inter-Governmental Joint Commission.

[English]

**Loans to Educated Unemployed by Nationalised Banks**

1663. SHRI BANWARI LAL PUROHIT : Will the Minister of Finance be pleased to state :

(a) Whether Government have instructed to the nationalised banks to provide loans to educated unemployed from time to time ;

(b) how much maximum and minimum amount is given to educated unemployed as a loan for starting their work ;

(c) whether Government are aware that nationalised banks located at Nagpur (Maharashtra) are refusing to give loans even to genuine educated unemployed ; and

(d) the role of Government in this regard and action contemplated by Government in providing loans to the educated unemployed ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) Under the Scheme the maximum amount of loan is Rs. 25,000/- per beneficiary. The amount sanctioned depends upon the each individual project and no minimum amount has been prescribed.

(c) and (d) The Scheme for providing Employment to the Educated Unemployed Youth is a subsidy supported Scheme and therefore only a given number of cases can be sanctioned in particular year and it is not possible to sanction cases over and above the given target. The Government has decided to cover 2.5 lakh additional beneficiaries under this Scheme during 1985-86.

**Applicability of ban for Filling up Resultant Vacancies of Operative Nature**

1664. SHRI KRISHNA SINGH : Will the Minister of FINANCE be pleased to state :-

(a) whether it is a fact that 'ban' is not applicable for filling up the resultant vacancies of operative nature, connected with Government productive work in various industrial Government Units like Government Presses, Government Vehicle Depots and other similar units etc.

(b) if so, have his Ministry issued necessary instructions to their concerned Ministries on this issue ; and

(c) action contemplated in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The instructions issued in January, 1984 advising the Ministries/Departments of the Government of India, not to fill up existing vacancies (operational or non-operational), except where recruitment action had already been taken, were part of package of anti-inflationary measures. Exemptions have, however, been allowed in a few selective cases like appointment of dependents of deceased employees on compassionate grounds and handicapped persons, redeployment of personnel surplus to one organisation in another, regularisation of casual